

Question No. 116 in the Rajya Safoha on the 27th November 1956 and state:

(a) whether the Chairman of the Himachal Pradesh Transport Authority is also the Financial Commissioner to whom appeal against Transport Authority lies;

(b) whether it is a fact that jeeps are not available for tourists or individuals; if so, what arrangement Government propose to make;

(c) whether it is also a fact that the Himachal Pradesh Central Transport Workshop is being shifted from Tara Devi to some other place; if so, the reason therefor; and

(d) whether the Factory Act is applicable to the Himachal Pradesh Transport Workshop; if not, why not?

THE MINISTER OF TRANSPORT AND COMMUNICATIONS (SHRI LAL BAHADUR): (a) to (d). A statement giving the information required is laid on the Table of the House.

STATEMENT

(a) It is true that at present both these posts are held by the same person. The question of re-constituting the State Transport Authority with a view to having two different persons as the Chairman of the Himachal Pradesh State Transport Authority and the appellate authority is however under the consideration of the Himachal Pradesh Administration.

(b) No.

(c) A proposal has been received from the Himachal Pradesh Administration to shift the Central Transport Workshop from Tara Devi in order to accommodate a Piggery and Bacon Factory and a Jersey Dairy Farm at that site. This proposal is under examination.

(d) The Factories Act is applicable to the Himachal Pradesh Transport Workshop.
99 RSD—3.

OPENING OF A RAILWAY LINE CONNECTING MADURA AND COCHIN ON SOUTHERN* RAILWAY

*601. DR. P. J. THOMAS: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received any representations from the public regarding the need for opening a railway line connecting Madura with Cochin on Southern Railway;

(b) if so, whether any survey of this line has been made; and

(c) whether the construction of this line is to be taken up and if so, when?

THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) Yes, Sir.

(b) No.

(c) A part of the line from Bodinayakanur to Madura is already open to traffic. The line from Bodinayakanur to Cochin is not included in the 842 miles approved by the Planning Commission for construction during the Second Plan.

REFUSAL OF ADMISSION TO SCHEDULED CASTES AND SCHEDULED TRIBES INTO THE RAILWAY HIGH SCHOOL AT CHAKRADHARPORE

145. SHRI T. BODRA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that admissions are not given to the students belonging to the Scheduled Castes and the Scheduled Tribes into the Railway High School at Chakradharpore on the South-Eastern Railway; and

(b) the total number of students belonging to the above communities studying at present in that school?

THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) No, Sir.

(b) Eighty-four.